

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

13(ND)/2016

CORAM:

PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020

NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S. S. Con-Build Pvt.  
Ltd. & Ors.

Section 397/398 of the Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present:

Shaunak Kashyap, Ms. Trisha Nagpal, Mr.  
Mohd. Hamza, Advocates for the Petitioner  
Mr. Rishi Kapoor, Mr. Satish Rai, Mr. Abhay  
Kaushik, Mr. Ashish Dholakia, Mr. Saurabh D.  
Karan Singh, Advocates for the Respondent.

**ORDER**

Be listed before the Regular Bench on 24<sup>th</sup> March, 2020 and 25<sup>th</sup> March,  
2020.



(Ina Malhotra)  
Member (J)